GOVERNMENT OF INDIA

MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 386 ANSWERED ON 02/12/2025

IMPLEMENTATION OF RASHTRIYA GRAM SWARAJ ABHIYAN

386. SHRI MANI A:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has implemented the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) in Tamil Nadu, including in the Dharmapuri constituency, to strengthen the capacity of elected representatives and Panchayati Raj Institutions (PRIs);
- (b) if so, the details of funds allocated, released and utilized for capacity building, training and infrastructure development of Panchayats in Dharmapuri district since the inception of the revamped scheme;
- (c) the details and number of Gram Panchayats in Dharmapuri constituency that have been onboarded under the e-Gram Swaraj, audit online, Meri Panchayat and Panchayat NIRNAY platforms for enhancing e-governance, transparency and accountability;
- (d) the details of the measures taken to strengthen Gram Sabha participation, leadership development of elected representatives, and digital empowerment of Panchayat functionaries in rural and tribal areas of Dharmapuri; and
- (e) whether the Government proposes to provide additional support or infrastructure under RGSA to ensure 100 percent adoption of digital governance tools in all Panchayats of Dharmapuri constituency, if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b) The Ministry is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 with main objective for building the capacity of Panchayati Raj institutions (PRIs) through imparting training to the Elected Representatives (ERs), functionaries and other stakeholders to develop their governance capabilities for leadership roles to enable the Panchayats to function effectively, across all States/UTs including Dharmapuri constituency of Tamil Nadu.

Since FY 2022-23 under the scheme, (as on 25.11.2025) an amount of Rs. 90.42 cr. (Central & State Share) has been released to the State of Tamil Nadu out of which Rs. 127.86 cr. has been utilized against the approved components of RGSA which includes capacity

building, infrastructure development for improving governance at the Panchayat level. Utilization of funds includes unspent balance of previous years. Under the scheme funds are released to States/ Union territories not to Districts/Panchayats.

- (c)As reported by the State, 285 Gram panchayats in Dharampuri constituency have been onboarded under the e-GramSwaraj, audit online, Meri Panchayat, and Panchayat NIRNAY platforms for enhancing e-governance, transparency, and accountability.
- (d) & (e) Under the scheme capacity building and training of elected representatives, functionaries and other stakeholders of Panchayats supported under different categories viz. basic orientation and refresher training, thematic training, specialized training covering egovernance/ digital literacy, panchayat development plan training, etc. Apart from different trainings, scheme also supports for exposure visits, development of training modules and materials, etc. In addition, a major step has also been taken for capacity building and training of elected representatives and functionaries of Panchayats through institutes of excellence under Leadership/Management Development Program (MDP). The Ministry also organizes workshops on various subjects and facilitates the sharing of best practices for cross State learning.

Further, the scheme also provides support for establishment of institutional mechanism for the Capacity Building & Training and to create Panchayat infrastructure like Gram Panchayat Bhawan, Computer and Co-location of Common Service Centres (CSCs) in Gram Panchayat Bhawan to the States/ UTs including Tamil Nadu on limited scale.
